

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH**  
**COURT III**

13. C.P.(IB)-3234(MB)/2019

CORAM: SHRI H.V. SUBBA RAO, MEMBER (J)  
SHRI CHANDRA BHAN SINGH, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **13.07.2021**

NAME OF THE PARTIES: M/s Edac Engineering Limited

V/s

G R Infrastructure PVT Ltd

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

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**ORDER**

**C.P. 3234/2019**

None appeared for the Petitioner despite listing the matter on board under the caption appearance/dismissal of the Petition. Service affidavit is also not filed by Petitioner. It appears that the petitioner is not interested in prosecuting the matter. Therefore, the above C.P. 3234 of 2019 is dismissed for non-prosecution.

Sd/-  
CHANDRA BHAN SINGH  
Member (Technical)

Sd/-  
H.V. SUBBA RAO  
Member (Judicial)